

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 879 of 2020

IN THE MATTER OF:

Chunmun Stores Pvt. Ltd.
Through Its Director Mr. Sharad Suri **....Appellant**

Vs

Shubhkamna Buildtech Pvt. Ltd.
Through RP, Anand Sonbhadra **....Respondent**

Present:

For Appellant: Mr. Animesh Rastogi and Mr. Mrinal Harshvardhan, Advocates.

For Respondent: Mr. Gaurav Mitra, Mr. Anand Sonbhadra, Mr. Simran Jyot Singh and Mr. Gautam Nipun, Advocates.

ORDER
(Through Virtual Mode)

13.10.2020: Mr. Mrinal Harshvardhan, Advocate representing the Appellant seeks and is permitted to withdraw the appeal. The appeal is accordingly dismissed as withdrawn.

[Justice Bansi Lal Bhat]
Acting Chairperson

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

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